

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:816  
ANSWERED ON:08.08.2013  
FLOOD MANAGEMENT SCHEMES  
Jaiswal Shri Gorakh Prasad ;Rama Devi Smt.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the names of the States in which flood management schemes have been prepared at State and district levels as per the guidelines issued under flood management;
- (b) whether there is a provision to prepare the said schemes before occurrence of flood; and
- (c) if so, the reasons for not implementing the said provisions?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

- (a) The Government of India had launched Flood Management Programme during XI Plan and issued guidelines in August, 2009 for providing central assistance to States. Under this programme, a total of 420 schemes as formulated by the State Governments for flood control, anti-erosion, drainage development and anti-sea erosion in accordance with the said guidelines, were approved. The details of State-wise schemes approved during XI Plan are given in Annex.
- (b) No Madam. The flood management schemes are formulated for flood protection on the basis of floods occurred in the past.
- (c) Does not arise in view of reply under part (b) above.